

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Ins) No. 179 of 2019

IN THE MATTER OF:

State Bank of India & Anr.

...Appellants

Vs.

Visa Infrastructure Ltd.

...Respondent

Present:

For Appellants: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Parth Tandon, Advocate.

For Respondent: Ms. Nikita Jhunhunwala and Mr. Jeemon Raju K., Advocates for R-1.

ORDER

(Through Virtual Mode)

16.02.2021: With consent of the parties, List this case under the heading 'For Hearing' on **9th April, 2021 at 2.00 PM.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

sr/nn